

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:62
ANSWERED ON:29.02.2000
TERRORIST ACTIVITIES
BHERU LAL MEENA;SHEESH RAM SINGH RAVI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether ISI/terrorist activities including circulation of fake currency, drugs and explosives are increasing in the country particularly in bordering States ;
- (b) if so, the details thereof ;
- (c) the number of bomb blasts/violent incidents carried out by terrorist organisations and number of civilians/soldiers killed/injured alongwith the compensation paid during the last three years, State/UT-wise;
- (d) the number of ISI agents/terrorists identified/arrested/punished/killed, state-wise;
- (e) the additional funds provided to States for curbing such activities;
- (f) the efforts made to have better co-ordination among army , Para-military forces, Intelligence Agencies and State police for curbing terrorism;
- (g) whether the Government have sought foreign assistance to counter ISI/terrorist plans;
- (h) if so, the response of the foreign countries in this regard; and
- (i) the steps taken to curb ISI/terrorist activities and infiltration across the bordering States ?

Answer

MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI)

(a) to (i) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION N0.62 DATED 29.02.2000 REGAR TERRORIST ACTIVITIES.

(a) & (b): Pak ISI is persisting with its efforts to foment terrorism in the country by smuggling in weapons, explosives, fake currency and drugs with a view to stepping up the activities of militant groups. There are also reports of concerted efforts being made by ISI to infiltrate foreign mercenaries on a large scale to step up violence in J&K. Militant groups in some of the North-Eastern states are also reported to be externally supported. Instances of recovery of fake Indian currency from various parts of the country, especially in the border areas, also indicate the efforts of Pak ISI to destabilise the economy.

(c) & (d): Details are being collected from State Governments and Union Territories.

(e) : Central Government provides financial assistance to State Governments for modernisation of their Police forces in order to equip them to deal with terrorism more effectively. Details of financial assistance provided are annexed. In addition, under special schemes for reimbursement of security related expenditure, an amount of Rs-381.18 crores has been released for the North-eastern States uptil now. In respect of Jammu and Kashmir an amount of Rs-1587.84 crores has so far been released.

(f) : Government have taken several steps which include sensitising and gearing up of the intelligence machinery, sharing of intelligence and co-ordinated actions by concerned Central and State agencies including Army, para-military Forces, Intelligence agencies and State Police. Two unified Headquarters are working under the Chairmanship of Chief Minister of Jammu and Kashmir for coordinating and sharing security related intelligence and methodology of working out strategies for countering terrorism and militancy in Jammu and Kashmir as also to coordinate operation and deployment of security forces. An operations group has also been set- up have a periodical review of security situation in Jammu and Kashmir.

(g) & (h): Joint Working Groups have been set up to discuss security related matters of mutual concern with neighbouring countries like Nepal, Bangladesh and Myanmar for combating trans-border crime and terrorism. Joint Working Groups have also been set up with Canada, Germany and USA for information sharing and joint cooperation in combating international crime and terrorism. For forging regional and international consensus on the need for international cooperation in combating the menace of international terrorism, Extradition and Mutual Legal Assistance Treaties in Criminal matters have been signed with UK, USA, Canada, Russia and UAE which provide for an inherent extradition mechanism and a duty upon Member States to either extradite or prosecute accused indulging in terrorist activities.

(i) Government have adopted a well coordinated and multi-pronged approach for tackling the activities of militants which includes strengthening the border management, neutralizing plans of militants by coordinated intelligence action, setting up of outposts of security forces, modernization and upgradation of Police and Security Forces with advanced sophisticated weapons and communication system etc. Steps taken in this regard have resulted in detection/neutralization of various Pak ISI backed modules.

Scheme for Modernisation of State Police Forces-funds released and utilisation position for 1996-97, 1997-98 and funds released during 1999-2000 (Position as on 21-2-2000).

Name of State	Rel. Amt. in 1996-97	Rel. Amt. spent in 1997-98	Rel. Amt. spent in 1998-99	Rel. Amt. spent 99-2000	Rel. Amt. re-leased	Alloc. re- addl.	1st Spl/ 1999-2000	2nd Spl/ 1999-2000	Total Rel
Andhra Prd.	709.56	709.56	1209.560	1100.00	709.560	-	349.260	104.780	- - 104.780
Arunachal Prd.	92.54	92.54	96.270	96.27	23.135	23.135	77.100	23.135	53.965 - 77.780
Assma	195.43	195.43	47.715	47.715	47.715	-	159.050	47.715	- - 47.715
Bihar	333.12	333.12	783.120	783.120	633.120	583.120	388.530	116.560	- - 116.560
Goa	79.48	50.00	Nil	Nil	Nil	-	98.260	-	- - -
Gujarat	150.18	62.92	150.180	147.430	75.090	-	250.300	250.300	- - 250.300
Haryana	35.85	35.85	71.710	71.710	71.710	71.710	119.520	35.855	- - 35.855
Himachal Prd.	40.69	40.69	20.345	-	100.000	100.000	67.820	40.690	- - 40.690
J & K	119.77	119.77	81.540	81.540	581.540	-	135.900	40.770	- - 40.770
Karnataka	350.80	350.80	200.800	200.800	250.800	250.800	251.300	75.400	75.400 - 150.800
Kerala	113.99	113.99	113.99	113.99	-	-	189.990	56.995	- - 56.995
Madhya Prd.	478.82	478.82	387.820	387.820	437.820	437.820	396.360	118.910	- - 118.910
Maharashtra	251.29	238.71	-	324.915	324.258	418.820	251.290	-	- - 251.290
Manipur	176.63	176.63	217.315	217.315	234.630	234.630	57.720	17.315	- - 17.315
Meghalaya	59.88	59.88	51.880	51.880	125.940	-	43.240	12.970	- - 12.970
Mizoram	87.78	87.78	87.780	87.780	43.890	43.890	73.150	21.945	51.205 - 12.970
Nagaland	220.03	218.98	238.430	238.430	238.430	238.430	64.050	19.215	- - 19.215
Orissa	200.00	200.00	164.610	164.610	104.610	-	174.350	52.305	- - 52.305
Punjab	84.65	84.65	284.650	159.324	42.325	5.932	141.090	42.325	- - 42.325
Rajasthan	154.92	154.92	154.92	18.310	77.460	-	258.200	-	- - -
Sikkim	8.61	8.61	43.015	43.015	8.610	-	28.700	-	- - -
Tamil Nadu	598.37	567.20	296.750	276.450	321.750	205.830	327.920	-	- - -
Tripura	146.53	146.53	246.530	246.530	23.265	23.265	77.550	23.265	54.285 - 77.550
Uttar Prd.	536.30	536.30	626.300	626.300	436.300	436.300	560.500	560.500	- - 560.500
West Bengal	274.77	267.89	174.770	90.950	87.385	87.385	291.500	174.700	- - 174.700
N.C.R.B.	-	-	-	-	-	-	1400.001	1400.000	
Total	5500.00	5750.000	5000.000	5000.000	2087.010	234.855	1400.000	3721.865	

Note: The Cabinet Committee on Security has approved an amount of Rs. 200 crores (Rs.100 crores normal component and Rs. 100 crores special component) against an amount of Rs.100 crores sought by this Ministry. However, it has been intimated that as the RE 1999-2000 is already over, the allocation for the current year is only 86 crores.

+ This amount (1400.000) has been issued to NCRB as 100% GIA for making the computers of CCIS Project Y@K compliant.

Balance amount : 8600 (minus) 3721.865=4878.135 (2439.0675 grant-in-aid and 2439.0675 loan)